GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:3946 ANSWERED ON:26.08.2011 PMEYSA Singh Shri Dhananjay

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing the Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA);
- (b) if so, the details and objectives thereof;
- (c) the funds allocated and released alongwith utilised/reported under the scheme during each of the last three years and the current year, State-wise;
- (d) the progress/achievements made under the scheme alongwith the number of women and youths benefited therefrom during the said period, State-wise; and
- (e) The measures taken by the Government for proper implementation of the said scheme?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

- (a): The Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) was launched in the year 2007. The Scheme has two components namely, Panchayat Mahila Shakti Abhiyan and Panchayat Yuva Shakti Abhiyan.
- (b): The main objectives of Panchayat Mahila Evam Yuva Shakti Abhiyan are (i) To enable Women and young Panchayat Leaders to come together, (ii) To articulate their problems as Panchayat leaders,(iii) Discuss issues regarding the institutional mechanisms for their empowerment and (iv) Come up with a charter of issues to be mainstreamed into policy and advocacy support so that their concerns are addressed by the process of development adopted by the State and the three tier PRI system.
- (c) & (d): This is a demand driven scheme and the funds are released to the States on the basis of their justified request / proposals. Activities under the PMESYA include holding of State Sammelans and Divisional / District level Sammelans of Elected Women Representatives (EWRs), formation of Associations, setting up of State Support Centers, sensitization programmes for the Elected Women Representatives and Elected Youth Representatives (EYRs). EWRs/EYRs have undergone training in 12 States, State Support Centers have been set up in 14 States / UTs, 23 State level Sammelans have been organized and 77 Divisional level Sammelans have been held under the scheme, State level Associations have been formed in 7 States. It is not possible to provide the exact number of EWRs and EYRs benefited with the scheme during the said period. The funds sanctioned to the States / UTs during the year 2008-09, 2009-10-2010-11 and 2011-12 is indicated in Annexure.
- (e): The references and proposals received from the States / UTs are closely examined with a view to ensure that they are in line with the aim of the furtherance of the objective of the Scheme and suitable advice is provided to the States / UTs. Besides, instructions / guidelines are also issued from time to time to the States / UTs to tone up the implementation of the Scheme.